

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4568
TO BE ANSWERED ON 22.03.2018**

TRANSITION TO ELECTRIC VEHICLES

4568. SHRI MALYADRI SRIRAM:

**Will the Minister of POWER
be pleased to state:**

(a) the details of the measures taken by the Government to facilitate transition to Electric Vehicles by 2030, especially in relation to building AC (Alternate Current) and DC (Direct Current) electric vehicles charging infrastructures and systems for appropriate treatment and disposal of end-of-life batteries;

(b) whether the Government proposes to alter the entire fleet of public transportation system including the buses and auto-rickshaws to an electric fleet;

(c) if so, the details thereof;

(d) whether DC chargers can fully charge an electric vehicle in 45 to 60 minutes and the AC chargers take 6 to 7 hours; and

(e) if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) : Ministry of Power has set up the following committees to address the issues and draw a roadmap for setting up charging infrastructure:

1) Committee on Technical Aspects of Charging Infrastructure for Electric Vehicles.

2) Committee on Policy, Planning and Regulatory/Tariff related issues

(b) & (c) : No, Madam.

(d) & (e) : The charging time of AC/DC charger depends upon capacity and type of battery in the Electric Vehicle and the capacity of the charger.
